COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 25 OF 2018 & IA NO. 858 OF 2017

Dated: 14th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Lourdes Society for Health Care & Research, Ernakulam Appellant(s)

Vs.

The Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

Counsel for the Respondent(s) : Mr. P.V. Dinesh

Ms. Arushi Singh for R-2

ORDER

Admit. Issue notice on the I.A. No. 858 of 2017 (Appln. for stay) returnable on 23.04.2018. Mr. P.V. Dinesh takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on 11.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk